

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-212 of 2011 in
Appeal No. 100 of 2010

Dated :20th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Konaseema Gas Power Limited

... Appellant(s)

Versus

**Andha Pradesh Electricity Regulatory
Commission & Ors.**

....Respondent(s)

**Counsel for the Appellant(s): Mr. Siddharth Silwal, Mr. Jafar Alam and
Mr. Amardeep**

Counsel for Respondent (s): Ms. Surbhi Shama for R- 3 to 7.

I.A. 212/2011

ORDER

Issue notice. Ms. Surbhi Sharma, learned counsel takes notice on behalf of Respondent nos. 3 to 7. Issue notice to Respondent nos. 1 and 2. Dasti is permitted. Respondent nos. 3 to 7 will file reply to the Restoration application on or before 17th October, 2011.

Post the matter on **21st October, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member
Ss/ak

(Justice M. Karpaga Vinayagam)
Chairperson